

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.85/TT/2012

Date: 16.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for transmission tariff for 400/220 KV New GIS S/S at Navi Mumbai along with LILO of Lonikhand-Kalwa TL (Ant. DOCO: 01.04.2012) under WRSS-V Transmission System in WR Region for the period from DOCO to 31.03.2014.

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 30.4.2012:

- (a) The status of actual date of commercial operation (DOCO). In case there is change in anticipated DOCO, revised Auditor/Management Certificate certifying the actual expenditure up to DOCO, Projected additional capital expenditure thereafter, and the finding pattern as on DOCO, along with relevant forms duly revised;
- (b) RCE, if any;
- (c) The month wise details of IDC, IEDC for the delayed period for assets covered in the current petition.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)